## Package for hapless farmers

2957. SHRI DARSHAN SINGH YADAV:

**KUMARI SELJA:** 

SHRIMATI RAJANI PATIL:

SHRI P. BHATTACHARYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of the fact that due to heavy floods every year, small and marginal farmers in various parts of the country are suffering serious economic setbacks and the number of such farmers is huge;
- (b) whether it is also a fact that number of jobless farmers is increasing every year, resulting in steep decline in agricultural/ foodgrain production; and
- (c) if so, whether Government has any scheme to extend financial package for the hapless farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) to (c) The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities including floods. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government, in accordance with established procedure.

Financial assistance to farmers in the event of crop loss caused due to floods and other calamities is provided as per the guidelines on revised items and norms of assistance under SDRF/NDRF dated 8th April, 2015 of Ministry of Home Affairs (MHA). Farmers having suffered 33% and above loss to crops are now entitled to receive financial assistance.

As per 4th Advance Estimate total production of foodgrains (Kharif+Rabi) during 2015-16 has 'been estimated at 252.22 million tonnes as compared to foodgrain production of 252.02 million tonnes estimated for 2014-15.

Government of India has released ₹12451.96 crores during 2015-16 and ₹ 5955.267 crores during 2016-17(as on 09.08.2016) from NDRF as relief assistance to the States for all the notified natural calamities including floods.

Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered. Further, in order to protect farmers against crop failure

due to natural calamities, pests and diseases, weather conditions, Government of India recently introduced the Pradhan Mantri Fasal Bima Yojana (PMFBY) for implementation from Kharif 2016.

## Implementation of crop insurance schemes

2958. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the percentage of farmers covered under the crop insurance schemes in various States; and
- (b) how many farmers have since been benefited under the National Agriculture Insurance Scheme in each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) State-wise percentage of farmers covered under Crop Insurance Schemes during 2015-16 to the number of household and farmers benefited under National Agricultural Insurance Scheme since inception are given in the Statement.

Number of farmers covered under Crop Insurance Schemes (during 2015-16) and their percentage to number of household in the States/UTs and farmers benefited under Crop Insurance Scheme (since inception)

Statement

State	No. of	Total	State-	Total	State-	Farmers
	Holdings #	farmers	wise %	farmers	wise %	bene-
	(in Lakh)	covered	of farmers	covered	of farmer	s fited
		Kharif	covered	Rabi	covered	under
		2015	under Crop	2015-16	under Cro	p NAIS
			Insurance		Insurance	e (No.)
w.r.t. No. of			w.r.t. No. of			
			holdings		holdings	
			during		during	
			Kharif		Rabi	
			2015		2015-16	
1	2	3	4	5	6	7
Andaman and Nic Islands	obar 0.12	0.005	4.17	0.005	4.17	1128
Andhra Pradesh	131.75	15.19	11.53	1.81	1.37	6912061